

(in Thousand Hectares)

Year	Arable Land	Loss of arable land during the year	Area under non-agricultural uses	Increase in area under non-agricultural uses
2004-05	183007	179	24890	239
2005-06	182742	265	25122	231
2006-07	182565	177	25568	447
2007-08	182505	60	26017	448
2008-09	182385	120	26308	291

Source: DES, Ministry of Agriculture

The area under non-agricultural uses includes all land occupied by buildings, roads and railways or under water, e.g. rivers and canals, and other land put to uses other than agriculture. Further, as per information made available by the developers to the Ministry of Commerce and Industry, in respect of 381 SEZs, 82.3% of land is waste/barren/dry/industrial, 15% of land is single crop and 2.7% of land is double crop.

Land for Special Economic Zones (SEZs) is procured as per the policy and procedures of the respective State Governments. State Governments have been advised that in case of land acquisition for SEZs, first priority should be for acquisition of waste and barren land and if necessary single crop agricultural land could be acquired for the SEZs. If perforce a portion of double cropped agricultural land has to be acquired to meet the minimum area requirements, especially for multi-product SEZs, the same should not exceed 10% of the total land required for the SEZ.

Production and procurement of wheat and rice

1721. DR. T.N. SEEMA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total production of wheat and rice during the last two years, year-wise; and
- (b) the total procurement of wheat and rice during 2008-09 and 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) and (b) The details of estimated production and procurement of wheat and rice in the country during the last two years, i.e. 2008-09 and 2009-10 are as under:

(Million Tonnes)

Crop	Estimated Production		Procurement (According to Marketing Season)	
	2008-09	2009-10	2008-09	2009-10
Wheat	80.68	80.80	22.69	25.38
Rice	99.18	89.09	34.10	32.03

Setting up of NCSC

1722. SHRI A. ELAVARASAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Committee, appointed by Government, has recommended setting up of National Crop Statistics Centre (NCSC) for meticulous data collection on diverse crops in collaboration with the Departments of Agriculture and Space;

(b) if so, the details thereof;

(c) whether the proposed NCSC will provide reliable and timely estimates at State and national levels of area under major crops; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) to (d) Yes, Sir. With a view to plan, manage and supervise all operations involved in providing reliable and timely data needed for monitoring agricultural trends and for policy making at the states and national level, the Committee set-up by the Government under the Chairmanship of Prof. A. Vaidyanathan, has recommended setting up of a National Crop Statistics Centre (NCSC) as an autonomous organization in the Ministry of Agriculture of the Government of India. The proposed NCSC will be the nodal agency to undertake the above activities in collaboration with Departments of Agriculture and Space.

Naip for deep sea fisheries

1723. SHRI SYED AZEEZ PASHA: Will the Minister of AGRICULTURE be pleased to state: